

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

ORIGINAL PETITION (CIVIL) NO.851 OF 2020

PETITIONERS/

SUBIN GEORGE, AGED 32 YEARS,, S/O.GEORGE
EDATHALA HOUSE, NEELEESWARAM.P.O., KALADY, ERNAKULAM DISTRICT

BY ADV. SRIANOOP.V. NAIR

RESPONDENTS/RESPONDENTS :

1. THE KERALA FOREST DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM
REP: BY ITS SECRETARY - 695 001.
2. THE DIVISIONAL FOREST OFFICER,
MALAYATTOOR DIVISION, KODANADU.P.O.
PERUMBAVOOR, ERNAKULAM DISTRICT - 683 544.
3. THE SECRETARY TO GOVERNMENT, THE IRRIGATION DEPARTMENT
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001
4. THE CHIEF ENGINEER, IRRIGATION DEPARTMENT, PROJECT -2
OFFICE OF THE CHIEF ENGINEER, THIRUVANANTHAPURAM - 695 033.
5. THE SUPERINTENDING ENGINEER, IRRIGATION DEPARTMENT
OFFICE OF THE SUPERINTENDING ENGINEER,
PROJECT CIRCLE, KOLLICKAL, PIRAVAM
ERNAKULAM DISTRICT - 686 664.
6. THE EXECUTIVE ENGINEER, IDAMALAYAR IRRIGATION PROJECT
DIVISION NO.1, ANGAMALY, ERNAKULAM DISTRICT - 683 573.
7. THE ASSISTANT EXECUTIVE ENGINEER,
IIP BHOOTHATHANKETTU SUB DIVISION
BHOOTHATHANKETTU, KOTHAMANGALAM,
ERNAKULAM DISTRICT - 686 681
PRESENTLY OFFICE AT IIP SUB DIVISION-I,
ANGAMALY, ERNAKULAM DISTRICT- 683576.

8. THE FOREST RANGE OFFICER, KALADY FOREST RANGE,
NEELEESWARAM.P.O., KALADY
ERNAKULAM DISTRICT - 683 574.
9. STATE OF KERALA, REP: BY ITS CHIEF SECRETARY,
GOVERNMENT SECRETARIAT
THIRUVANANTHAPURAM - 695 001

THIS ORIGINAL PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

ASHOK MENON, J.

OP(C) No.851 of 2020

Dated this the 8th day of May, 2020

O R D E R

Call for a report from the Additional District Court, North Paravur regarding the status of CMA No.16/2018 on the files of that Court and the time that may be taken to dispose of the same.

Post on 19.5.2020.

ASHOK MENON

JUDGE